NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : CP/161/2017 NAME OF THE PETITIONER(S) : PPZIBIJOSE NAME OF THE RESPONDENT(S) : SESHASAYEE PAPER & BOARDS LTD UNDER SECTION : 58 (4) S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM

Pougadarshini

Abhinou Parthesarethy

Koorthi K

Akhil Jain

For T.K. Bhaskon

p.p.2111 Fr

Respondent

ORDER

Representative for the Applicant present and filed the affidavit and an indemnity bond which are placed on record. Counsel for the Respondent filed the counter. Matter is posted for final arguments. Put up on 12.01.2018 at 10.30 A.M.

> -sd-MEMBER (JUDICIAL)

ghk